

ITEM NO.36

COURT NO.15

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 538/2023

RAJEEB KALITA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 12-11-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Ms. Charu Ambwani, AOR

For Respondent(s) Ms. Aishwarya Bhati, A.S.G.
Ms. Swarupama Chaturvedi, Sr. Adv.
Ms. Ruchi Kohli, Adv.
Ms. Ameyavikrama Thanvi, Adv.
Mr. Aman Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Bharat Bagla, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

Mr. Anando Mukherjee, AOR

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

Mr. Ramesh Babu M. R., AOR

Mr. Apoorv Shukla, AOR

Mr. Prashant Shrikant Kenjale, AOR

Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.

Mr. Apoorv Kurup, AOR
Ms. Nidhi Mittal, Adv.
Ms. Gauri Goburdhun, Adv.
Mr. Akhil Hasija, Adv.
Mr. Gurjas Singh Narula, Adv.

Mr. Amit Gupta, AOR
Mr. Kshitij Vaibhav, Adv.
Ms. Muskan Nagpal, Adv.

Mr. Malak Manish Bhatt, AOR

Mr. P. I. Jose, AOR

Mr. Anupam Raina, AOR
Mr. Nishant Kumar, Adv.

Mr. Ashok Mathur, AOR
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Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Mr. Bharat Sood, Adv.
Ms. Anne Mathew, Adv.
Ms. Miranda Solaman, Adv.

Mr. Gautam Narayan, AOR
Ms. Asmita Singh, Adv.
Mr. Tushar Nair, Adv.
Mr. Anirudh Anand, Adv.
Mr. Punishk Handa, Adv.

Mr. Arjun Garg, AOR
Ms. Kriti Gupta, Adv.
Mr. Ponnammahesh Babu, Adv.

Mr. Sanjai Kumar Pathak, AOR
Mrs. Shashi Pathak, Adv.
Mr. Arvind Kumar Tripathi, Adv.

Mr. Ahanthem Henry, Adv.
Mr. Ahanthem Rohen Singh, Adv.
Mr. Mohan Singh, Adv.
Mr. Aniket Rajput, Adv.
Ms. Khoisnam Nirmala Devi, Adv.
Mr. Kumar Mihir, AOR

Ms. Garima Bajaj, AOR
Ms. Aakanksha Kaul, Adv.
Mr. Aman Sahani, Adv.

Mr. Gopal Jha, AOR

Ms. Enakshi Mukhopadhyay Siddhanta, AOR
Mr. Vedhagiri Chalka A., Adv.

Mr. Venkata Raghuvamsy D., AOR

Mr. Pai Amit, AOR
Ms. Pankhuri Bhardwaj, Adv.
Mr. Abhiyudaya Vats, Adv.
Mr. Kushal Dube, Adv.

Ms. Radhika Gautam, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The order passed by this Court dated 8th May, 2023, reads thus :
 - "1 On the request of the counsel appearing on behalf of the petitioner, we grant permission to implead the High Courts as party respondents to these proceedings.
 - 2 Notice shall issue to all the High Courts through their Registrars General.
 - 3 The High Courts shall file tabular statements on affidavit before the next date of listing indicating all relevant details pertaining to:
 - (a) Availability of toilets for men, women and transgenders;
 - (b) Steps taken for maintenance of toilets;
 - (c) Whether separate toilet facilities are made available to litigants, lawyers and judicial officers; and
 - (d) Whether adequate facilities for sanitary napkins dispensers are made available in women's toilets.
 - 4 In addition, since the Supreme Court has recently

operationalized the JustIS mobile app, all the High Courts were directed, within a period of two weeks, to ensure that all relevant data is uploaded on the app.

- 5 List the Petition on 17 July 2023.”
- 2 In pursuance of the directions issued by this Court vide the order referred to above, all the High Courts across the country have filed their respective affidavits furnishing information as regards (a), (b), (c) and (d) respectively in our order referred to above.
- 3 The learned counsel for the petitioner submitted that she has studied all the affidavits and would like to offer some valuable comments as regards certain shortcomings and deficiencies that need to be taken care of.
- 4 We request the learned counsel for the petitioner as well as Ms Aishwarya Bhati, the learned Additional Solicitor General to give a fair idea as to highlight what each of the High Courts has said in their respective affidavits and whether any further directions are required to be issued.
- 5 List the matter on 26th November, 2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(POOJA SHARMA)
COURT MASTER